

## LOK SABHA DEBATES

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### LOK SABHA

Thursday, March 26, 1992/Chaitra 6,  
1914 (Saka)

*The Lok Sabha met at Eleven of the  
clock*

[MR. SPEAKER *in the Chair*]

[*English*]

SHRI NIRMAL KANTI CHATTERJEE:  
Sir, let us begin the day with a happy note by  
sending our greetings to our neighbor Paki-  
stan for having a brilliant victory in the World  
Cup.

MR. SPEAKER: I think we can do that.

SHRI M.R. KADAMBUR JANAR-  
THANAN: But we have defeated them.

11.01 hrs.

### ORAL ANSWERS TO QUESTION

[*English*]

#### Requirements of States to meet Terrorist Activities

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\*409. SHRI RAMESHWAR  
PATIDAR:  
SHRI KAMLA MISHRA  
MADHUKAR:

Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) the specific requirements put up  
before the Union Government by various  
State Governments regarding deployment  
of para-military forces, sophisticated arms,  
vehicles and communication facilities to meet  
terrorist activities, State-wise; and

(b) the steps taken or proposed to be  
taken under each head for each State sepa-  
rately?

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF HOME AFFAIRS (SHRI M.M.  
JACOB): (a) and (b). The State Government  
have been putting forth their requirements  
for para-Military forces sophisticated arms  
etc. from time to time to deal with the terrorist  
activities. These requirements are being met  
to the extent possible, keeping in view the  
availability of resources and demands from  
other States/UTs.

[*Translation*]

SHRI RAMESHWAR PATIDAR: Mr.  
Speaker, Sir, my question is very clear. I  
wanted to know the specific requirements  
put up before the Union Government by  
various State Governments regarding State-  
wise deployment of para-military forces,  
sophisticated arms, vehicles and communi-  
cation facilities to thwart terrorist activities  
and part (b) of my question was regarding  
the steps taken or proposed to be taken  
under each head for each State separately.  
I was given a four line reply that needs are  
fulfilled according to requirements. On 28th  
Feb, 1992, the hon. Home Minister con-  
vened a meeting of Home Ministers of States,  
which are affected by terrorism. It was de-  
cided that a joint action-plan would be drawn

to deal with terrorism. It was under this plan that Madhya Pradesh asked for 30 battalions of para-military forces. How many battalions does the Centre propose to deploy in Madhya Pradesh?

[English]

SHRI M.M. JACOB: Sir, the answer to the first part was given in a general way because the details of the number of these armaments and all that are generally not given. At the same time, any specific information can be supplied to the hon. Member when he asks for it.

As regards Madhya Pradesh, the Madhya Pradesh Government has requested for thirty companies and out of these thirty companies which they asked for, ten companies have already been given.

[Translation]

SHRI RAMESHWAR PATIDAR: Sir, the Mahakumbh is going to be held in Madhya Pradesh during April and May and nearly 2 crore people are likely to congregate. Due to the strict measures taken against terrorism in other States, the terrorists are trying to sneak into Madhya Pradesh. Terrorists have struck in Madhya Pradesh whenever festivals are celebrated there. 10 battalions will not suffice for an event as big as the Mahakumbh.

Secondly, when will the Government send the armed police commandos, bomb-disposal squads and sniffer dogs?

Thirdly, I would like to point out that the Madhya Pradesh Government..

MR. SPEAKER: You are supposed to ask just one question. Not like this.

SHRI RAMESHWAR PATIDAR: This relates to part (b) of the question. The Madhya Pradesh Government has sent 24 battalions of its armed forces to other States out of its own strength, but their maintenance is not being borne by the borrowing States. I would like to know the number of battalions sent by

the State of Madhya Pradesh to other States viz. Assam, Punjab, Tripura and Kashmir and the expenditure borne by Madhya Pradesh Government on each battalion and the time by which the Centre will reimburse the expenditure to Madhya Pradesh Government.

[English]

MR. SPEAKER: Last portion is disallowed.

SHRI M.M. JACOB: Sir, the question is essentially on the terrorist activities and violence in the State. That is why we have only confined to the terrorist activities and to what we are going to do about the terrorist activities and to what we are going to do about the terrorist activities. In Madhya Pradesh, it is the Naxalite problem that was found to be prevalent in some parts. That is why we have given them ten companies with a view to see that the Naxalite insurgency could be met with. But, at the same time, the other demand of the madhya Pradesh Government for the festival where a large number of people are assembling, is a separate issue. That is under the consideration of the Government. We are looking into whether it is possible or not and how far it is possible. We are also examining how many companies can be withdrawn from other parts of the country. This will also be knowry.

[Translation]

SHRI RAMESHWAR PATIDAR: Mr. Speaker, Sir, my second question was about the expenditure. I had asked about the amount of Rs. 30 crore. It has not been replied.

[English]

MR. SPEAKER : I have disallowed it.

SHRI P.G. NARAYANAN: Sir, in the case of Tamil Nadu, it has a major sea-border with Sri Lanka. The entire coastal belt poses a problem and is greatly suffered due to the activities of the foreign militants. The Tamil Nadu Government have already approached the Government of India to con-

sider the case of Tamil Nadu along with other border area States such as Jammu and Kashmir and Assam. Furthermore, as the hon. Chief Minister of Tamil Nadu has informed, a suicide squad has already entered Tamil Nadu with a view to physically liquidate her and Last the headquarters of Special Investigation Team, which has also been confirmed by the Intelligence Bureau. In view of the disturbed situation in Tamil Nadu, I would like to ask the hon Minister whether Tamil Nadu will also get the special assistance in the current year as in the case of Punjab, Jammu and Kashmir and Assam where special assistance to deal with the disturbed situation has been extend and my second part of the question is..

MR. SPEAKER: If you ask too many questions there are no replies and you complain. You ask only one question.

SHRI P.G. NARAYANA: Sir, it is a pointed question . In view of the increasing activities of the L.T.T.E. militants and the reported presence of the suicide squad in Tamil Nadu, whether the Government will immediately move to ban the L.T.T.E.?

SHRI M.M. JACOB: Sir, the major part of the question is regarding the action taken with regard to Tamil Nadu. The Chief Minister of Tamil Nadu has already made it clear and also informed us about the various nefarious activities of L.T.T.E. and the Government is aware of it.

Apart from the amount given for the modernisation of police force that is about Rs.131.17 lakhs for modernisation of Police force in Tamil Nadu was given - a special grant of Rs. 10 crores was given to meet the specific requirement as suggested by the chief Minister of Tamil Nadu, and the State Government.

SHRI P.G. NARAYANAN: That is not enough.

SHRI M.M. JACOB: Of course, the Government of Tamil Nadu had asked for a substantial amount of about Rs. 80 cores. We are aware of it. The above amount was

released for the current year. We will consider about the availability of resources as well as the threat perception at that time during the ensuing year.

About the suicide squad, we are also aware of the L.T.T.E. sending a suicide squad to Tamil Nadu. We are taking every effort to see that such squads are effectively dealt with by our own forces wherever necessary and the border is also alerted. Our security forces are also being alerted on that.

THE MINISTER OF HOME AFFAIRS(SHRI S.B. CHAVAN): Sir, may I add to it? I had an opportunity of discussing this threat perception to the Chief Minister of Tamil Nadu, with her personally and I told her that whatever additional security is required, the Government of India will give to her. About the banning of L.T.T.E. the matter is under the consideration of the Government of India.

SHRI TARA SINGH: Sir, after the deployment of military in Punjab, many hard core terrorists have entered Haryana and have started killing important persons. Some legislators and ex-legislators are their special targets. The State Government have no sophisticated arms and conveyances. In this connection, may I know from the hon. Minister what protection the Government is going to give to these legislators and ex-legislators?

SHRI M.M. JACOB: Sir, it is the responsibility of the State Government to give protection to the legislators in the State. Under the modernisation of the police force scheme, we have given Rs. 47.81 lakhs during the current year to Haryana. Now the Government of Haryana have asked for an additional amount to meet the terrorist threat as a result of the influx of terrorists into Haryana from Punjab side. The Government of Haryana have informed that they may require additional forces and additional weapons and all that. The request for vehicles, arms, ammunition is before us and it is being processed. The matter is under the consideration of the Government of India and the Government will certainly look into it posi-

tively after assessing the situation.

[*Translation*]

**SHRI RAJNATH SONKAR SHASTRI:** Mr. Speaker, Sir, this a very important question. Terrorism is on the rise in the Terai region of Uttar Pradesh. The last two Governments in the State had sought additional security forces and modern weapons from the centre to combat the terrorist activity. may I know as to what steps have been taken by the Central Government to fulfil the demands made by last two State Governments so as to check the terrorists activity the Terai region of Uttar Pradesh?

[*English*]

**SHRI M.M. JACOB:** Sir, for the State of Uttar Pradesh, as per the norms prescribed for the modernisation of the police force, we have given Rs. 224.20 lakhs. Besides that, to meet the situation as the hon. Member mentioned about the Terai region and other places of the terrorist violence and all that, an additional special grant of Rs. 10 cores is also given to that Government (*Interruptions*).

[*Translation*]

**MR. SPEAKER:** The question should not have been asked in this manner Since you have asked it, you will be given the reply.

[*English*]

### **Gas from Bangladesh to West Bengal**

\*410. **SHRI SUBRATA MUKHERJEE:** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to bring gas from Bangladesh to West Bengal for down stream use;

(b) if so, the details thereof; and

(c) the steps taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATU-**

**RAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR):** (a) No concrete proposal is under the consideration of the Government.

(b) and (c). Do not arise.

**SHRI SUBRATA MUKHERJEE:** Hon. Speaker, Sir, as no concrete proposal was mentioned in the answer, I would like to draw the attention of the Government that a considerable quantity of natural gas has been located in the area of Bangladesh adjoining Tripura. Bangladesh is brining this gas by pipeline to Dhaka. But Bangladesh does not have the capacity to absorb or to use such a huge quantity of gas within their country. At the same time there is a large scarcity of natural gas as well as any kind of fuel within our country. So far as I know, Bangladesh.

**MR. SPEAKER:** Please don't read it, you have to ask a question.

**SHRI SUBRATA MUKHERJEE:** I am asking the question.

**MR. SPEAKER:** If your question is too long and reply is not given, then you will not be happy.

**SHRI SUBRATA MUKHERJEE:** My question is very simple. So far as I know, Bangladesh is approaching the Government of India in this matter since a few months. Mr. Speaker, Sir, through you, may I know from the hon. Minister whether or not at any time in the bilateral discussion between Bangladesh and India or during the discussion in SAARC the question of bringing up natural gas through pipeline either *via* Bangladesh or from Bangladesh to West Bengal was taken up.

**SHRI S. KRISHNA KUMAR:** Sir, Bangladesh is producing 15 million cubic metres per day of gas as of now, as far as the information available to is goes and that country is fully utilising that gas and it does not have any surplus at the moment.

As regards the proposal for importing